## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3826 ANSWERED ON:14.12.2009 EXPORT OF COCONUT PRODUCTS Antony Shri Anto

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has any plan to give subsidy for export of coconut and other value added products of coconut and coconut oil:
- (b) if so, the details thereof and the reasons therefor;
- (c) whether ASEAN Agreement will cause the import of coconut and coconut oil from outside the country; and
- (d) if so, the details thereof and the corrective measures likely to be taken in this regard;

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) and (b). With an objective to boost export of coconut and coconut products, a subsidy of 5% is being given on export of coconut and its products under Vishesh Krishi and Gram Udyog Yojana (VKGUY). Besides this, Government, in general, has been promoting agricultural exports directly and through various agencies. The Government also provides various incentives for infrastructure development, quality control, market development and incentives for promotion, packaging, publicity, information dissemination etc.
- (c) No, Madam.
- (d) Question does not arise. Under the India-ASEAN Trade in Goods Agreement, no tariff concession has been offered for coconut and coconut oil which are included in the Exclusion (Negative) List.